

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
WINSOME YARNS LTD.

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process For Corporate Persons) Regulations, 2016)

Sr. No	Particulars	
1	Name of the corporate debtor along with CIN/ LLP No.	Name – Winsome Yarns Limited CIN - L17115CH1990PLC010566
2	Address of the registered office	Basement SCO No. 13-14-15, Sector- 34A, Chandigarh - 160022
3	URL of website	www.winsomeyarns.com
4	Details of place where majority offixed assets are located	Plant 1: Winsome Yarns Ltd. Derabassi Works: Vill Kurawala, Barwala Road Derabassi, Dist. Patiala (Punjab), India Plant 2: Winsome Knitwear Works: B-58, Phase VII Industrial Area, Mohali, Punjab, India,160059 Hydro Power Plants 5 mini hydro Power Plants in Ludhiana
5	Installed capacity of main products/ services	Information can be sought by sending request at winsome@primusresolutions.in or sanjay@sgaindia.in
6	Quantity and value of main products/ services sold in last financial year	Information can be sought by sending request at winsome@primusresolutions.in or sanjay@sgaindia.in
7	Number of employees/ workmen	No of employees-124 No of Workmen-294
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Information can be sought by sending request winsome@primusresolutions.in or sanjay@sgaindia.in . Audited Financial Statements are available at www.winsomeyarns.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Information can be sought by sending request winsome@primusresolutions.in or sanjay@sgaindia.in
10	Last date for receipt of expression of interest	March 11 th , 2024 till 2pm
11	Date of issue of provisional list of prospective resolution applicants	March 16 th , 2024
12	Last date for submission of objections to provisional list	March 21 st , 2024
13	Date of issue of final list of prospective	March 31 st , 2024

	resolution applicants	
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	March 21 st , 2024
15	Last date for submission of resolution plans	April 20 th , 2024
16	Process email id to submit EOI	winsome@primusresolutions.in




Sanjay Gupta

**Interim Resolution Professional
Winsome Yarns Ltd**

IBBI Reg. No.: IBBI/IPA-002/IP-N00982-C01/2017-2018/10354

Date: March 6th 2024

Place: New Delhi